

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM  
AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 14<sup>th</sup> June, 2012

No. HC.VII-10/2012/ **4989** /A. Smti. Parinita Barman Sangma, Civil Judge & Assistant Sessions Judge, No. 1, Cachar, Silchar is posted as Counsellor, Family Court, Cachar, Silchar, vice Shri Basab Bijoy Bhattacharjee, dismissed from service.

Smti. Barman Sangma will hand over charge of her court and office to the District and Sessions Judge, Cachar, Silchar and join her new assignment immediately.

No. HC.VII-10/2012/ **4990** /A. Smti. Indira Barman, Civil Judge & Assistant Sessions Judge, No. 2, Kamrup, Guwahati is posted against the vacant post of Civil Judge and Assistant Sessions Judge, No. 1, Kamrup, Guwahati.

Smti. Barman will hand over charge of her court and office to the District and Sessions Judge, Kamrup, Guwahati and join her new assignment immediately.

No. HC.VII-10/2012/ **4991** /A. Shri Surajit Kumar Dhar, Chief Judicial Magistrate, Sonitpur, Tezpur is transferred and posted as Civil Judge and Assistant Sessions Judge, No. 1, Cachar, Silchar, vice Smti. Parinita Barman Sangma transferred.

Shri Dhar will hand over charge of his court and office to the Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ **4992** /A. Shri Satya Nath Sarma, Civil Judge and Assistant Sessions Judge, No. 3, Kamrup, Guwahati is posted as Civil Judge and Assistant Sessions Judge, No. 2, Kamrup, Guwahati, vice Smti. Indira Barman posted at the same station.

Shri Sarma will hand over charge of his court and office to the District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.

No. HC.VII-10/2012/ **4993** /A. Shri Sunil Kumar Poddar, Civil Judge and Assistant Sessions Judge, Barpeta is transferred and posted as Civil Judge and Assistant Sessions Judge, No. 3, Kamrup, Guwahati, vice Shri Satya Nath Sarma posted at the same station.

Shri Poddar will hand over charge of his court and office to the District and Sessions Judge, Barpeta and proceed to join at his new place of posting immediately.

No. HC.VII-10/2012/ **4994** /A. The High Court is pleased to promote temporarily the following Officers from Grade-III to Grade-II of the Assam Judicial Service on ad-hoc basis in usual scale of pay and other allowances as admissible under the Rules until further orders as Officers in Grade-II of the said Service solely for the purpose of their appointment/ posting against the vacancies arising out in Grade-II of the Assam Judicial Service consequent upon the ad-hoc promotion of some Officers to Grade-I from Grade-II of the Assam Judicial Service for their appointment and posting as ad-hoc Addl. Sessions Judge of the Fast Track Courts in Assam sanctioned /created by the Govt. vide letters No. JDJ(E) 22/2001/15 dated 27.03.2001 and JDJ (E) 22/2002/40 dated 11.02.2002 and established vide Notification No. JDJ (E) 22/2001/22 dated 02.04.2001 and No. JDJ (E) 22/2001/41 dated 14.02.2001. Such ad-hoc appointment shall not amount to their promotion in regular cadre. On expiry of term of the Scheme of the Fast Track Courts (ad-hoc) under the award of the 11<sup>th</sup> Finance Commission, they will have to be repatriated to their respective Grade in the Assam Judicial Service unless promoted regularly in the meantime. Their ad-hoc promotion will take effect from the date of joining in Grade-II of the Service.

1. Shri Jogeswar Bora,  
Sub-Divisional Judicial Magistrate (M), Rangia
2. Shri Sanjoy Hazarika,  
Sub-Divisional Judicial Magistrate (M), Chapakhowa
3. Shri Nogen Senabaya Deori,  
Sub-Divisional Judicial Magistrate (M), Bilasipara
4. Shri Paban Chandra Kalita,  
Sub-Divisional Judicial Magistrate (M), Hojai

5. Smti Roushan Ara Rahman,  
Sub-Divisional Judicial Magistrate (M), Bajali
6. Shri Manash Barua,  
Sub-Divisional Judicial Magistrate (M), Sarupathar
7. Shri Utpal Rajkhowa,  
Sub-Divisional Judicial Magistrate (M), Majuli
8. Smti Mallika Dutta,  
Sub-Divisional Judicial Magistrate (S), Jorhat
9. Smti Nirmali Talukdar,  
Sub-Divisional Judicial Magistrate (S), Nalbari
10. Shri Syed Imdadur Rahman  
Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
11. Shri Dipankar Bora  
Sub-Divisional Judicial Magistrate (M), Dhakuakhana
12. Smti. Moushumi De  
Sub-Divisional Judicial Magistrate (M), Bijni
13. Shri Naimuddin Ahmed  
Sub-Divisional Judicial Magistrate (S), Udalguri
14. Smti. Jitu Moni Barman  
Sub-Divisional Judicial Magistrate (M), Gossaigaon
15. Smti. Bobita Kshetry  
Sub-Divisional Judicial Magistrate (S), Bongaigaon
16. Smti. Rini Bharali  
Sub-Divisional Judicial Magistrate (S), Barpeta
17. Smti. Barnali Mahanta  
Deputy Secretary to the Govt. of Assam  
Judicial Department, Dispur
18. Shri Romen Baruah  
Sub-Divisional Judicial Magistrate (M), Kaliabor
19. Shri Lohit Kumar Saikia  
Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup, Guwahati
20. Shri Nayan Shankar Baruah  
Sub-Divisional Judicial Magistrate (S), Nagaon
21. Smti. Sangeeta Gogoi Bora  
Sub-Divisional Judicial Magistrate (S), Dhubri
22. Smti. Dharitry Barman  
Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
23. Shri Sujit Kumar Ghosh  
Sub-Divisional Judicial Magistrate (S), Cachar, Silchar
24. Shri Bablu Sutradhar  
Sub-Divisional Judicial Magistrate (S), Tinsukia
25. Shri Jayanta Kumar Das  
Sub-Divisional Judicial Magistrate (S), Karimganj
26. Smti. Kanchan Newar  
Sub-Divisional Judicial Magistrate (S), Golaghat

No. HC.VII- 10/2012/ 4995 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted on ad-hoc basis to Grade-II from Grade-III of the Assam Judicial Service and to post them on transfer as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters
1.	Shri Sanjay Hazarika	Lakhimpur	North Lakhimpur (against the vacant post)
2.	Shri Manash Baruah	Sonitpur	Tezpur (vice Shri Surajit Kumar Dhar transferred)

No. HC.VII- 10/2012/ 4996 /A. In exercise of the power conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted on ad-hoc basis to Grade-II from Grade-III of the Assam Judicial Service as Assistant Sessions Judge and to post them on transfer as Civil Judge & Assistant Sessions Judge of the Districts and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Shri Jogeswar Bora	Lakhimpur	North Lakhimpur (against the vacant post)
2.	Shri Nogen Senabaya Deori	Tinsukia	Tinsukia (against the vacant post)
3.	Shri Paban Chandra Kalita	Dhubri	Dhubri (against the vacant post)
4.	Smti. Roushan Ara Rahman	Barpeta	Barpeta (vice Shri Sunil Kumar Poddar transferred)
5.	Shri Naimuddin Ahmed	Darrang	Mangaldoi (against the vacant post)
6.	Shri Jitu Moni Barman	Hailakandi	Hailakandi (against the vacant post)
7.	Shri Romen Baruah	Cachar	Silchar (vice Shri Pratim Kumar Bora already transferred)

No. HC.VII- 10/2012/ 4997 /A. In exercise of the power conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer as Assistant Sessions Judge and to post him on transfer as Civil Judge & Assistant Sessions Judge of the Districts and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Shri Surajit Kumar Dhar	Cachar	Silchar (vice Smti. Parinita Barman Sangma transferred)

No. HC.VII- 10/2012/ 4998 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted on ad-hoc basis to Grade-II from Grade-III of the Assam Judicial Service and to post them on transfer as Addl. Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Districts	Head-quarters
1.	Shri Utpal Rajkhowa	Nagaon	Nagaon (against the vacant post)
2.	Smti. Mallika Dutta	Jorhat	Jorhat (against the vacant post)
3.	Smti. Nirmali Talukdar	Nalbari	Nalbari (against the vacant post)
4.	Shri Syed Imdadur Rahman	Lakhimpur	North Lakhimpur (against the vacancy occurred due to suspension of Shri Hanif Ali)
5.	Shri Dipankar Bora	Dirgugarh	Dibrugarh (against the vacant post)
6.	Smti. Mousumi De	Bongaigaon	Bongaigaon (against the vacant post)
7.	Smti. Bobita Kshetry	Sonitpur	Tezpur (against the vacant post)
8.	Smti. Rini Bharali	Kokrajhar	Kokrajhar (against the vacant post)
9.	Smti. Barnali Mahanta	Morigaon	Morigaon (against the vacant post)
10.	Shri Lohit Kumar Saikia	Kamrup	Guwahati (against the vacant post)
11.	Shri Nayan Shankar Baruah	Tinsukia	Tinsukia (against the vacant post)
12.	Smti. Sangeeta Gogoi Bora	Dhubri	Dhubri (against the vacant post)
13.	Smti. Dharitry Barman	Goalpara	Goalpara (against the vacant post)
14.	Shri Sujit Kumar Ghosh	Cachar	Silchar (against the vacant post)
15.	Shri Bablu Sutradhar	Hailakandi	Hailakandi (against the vacant post)
16.	Shri Jayanta Kumar Das	Dhemaji	Dhemaji (against the vacant post)
17.	Smti. Kanchan Newar	Golaghat	Golaghat (against the vacant post)

No. HC.VII-10/2012/ 4999 /A. Shri Biprajit Roy, Sub-Divisional Judicial Magistrate(S), No. 2, Kamrup, Guwahati is posted as Sub-Divisional Judicial Magistrate(S), No. 1, Kamrup, Guwahati, vice Shri Lohit Kumar Saikia, posted at the same station on ad-hoc promotion.

Shri Roy will hand over charge of his court and office to the Chief Judicial Magistrate, Kamrup, Guwahati and join immediately.

No. HC.VII-10/2012/ 5000 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrates (M)/ Sub-Divisional Judicial Magistrate (S) and to post them on transfer as Sub-Divisional Judicial Magistrate (M)/ Sub-Divisional Judicial Magistrate (S) at the station /Head-quarters in the Districts as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters
1.	Shri Ratnadip Bhattacharjee	SDJM(S)	Karimganj	Karimganj (vice Shri Jayanta Kumar Das, transferred on ad-hoc promotion)
2.	Shri Jaspal Singh	SDJM(S)	Jorhat	Jorhat (vice Smti. Mallika Dutta, posted at the same station on ad-hoc promotion)
3.	Smti Munmun B. Sarma	SDJM(S)	Darrang	Mangaldoi (vice Smti. Dharitry Barman transferred on ad-hoc promotion)
4.	Shri Ranju Medhi	SDJM(S)	Golaghat	Golaghat (vice Smti. Kanchan Newar posted at the same station on ad-hoc promotion)
5.	Shri Subhabrata Dutta	SDJM(S)	Cachar	Silchar (vice Shri Sujit Kumar Ghosh posted at the same station on ad-hoc promotion)
6.	Shri Sabeena Majumdar	SDJM(M)	Dhubri	Bilashipara (vice Shri Nogen Senabaya Deori transferred on ad-hoc promotion)
7.	Shri Mahmud Hussain Barbhuiya	SDJM(M)	Barpeta	Bajali (vice Smti. Roushan Ara Rahman transferred on ad-hoc promotion)
8.	Smti. Farhana Sultana	SDJM(M)	Sonitpur	Biswanath Chariali (vice Shri Syed Imdadur Rahman transferred on ad-hoc promotion)
9.	Shri Nityananda Talukdar	SDJM(M)	Golaghat	Sarupathar (vice Shri Manash Baruah transferred on ad-hoc promotion)
10.	Shri Anil Kumar Basfor	SDJM(M)	Dhemaji	Jonai (vice Shri Rukendra Nath Brahma placed under suspension)
11.	Smti. Rashmita Das	SDJM(M)	Nagaon	Hojai (vice Shri Paban Chandra Kalita transferred on ad-hoc promotion) in partial modification of this Registry's Notification No. HC. VII- 10/2012/4609/A; dated 07-06-2012
12.	Shri Joydev Koch	SDJM(M)	Tinsukia	Chapakhowa (vice Shri Sanjay Hazarika transferred on ad-hoc promotion)
13.	Smti. Gitali Rabha	SDJM(M)	Kamrup	Rangia (vice Shri Jogeswar Bora transferred on ad-hoc promotion)
14.	Smti. Manju Bordoloi	SDJM(M)	Bongaigaon	Abhyapuri (vice Smti. Madhu Chanda Senapati Choudhury placed under suspension)
15.	Shri Mridul Kumar Saikia	SDJM(M)	Lakhimpur	Dhakuakhana (vice Shri Dipankar Bora transferred on ad-hoc promotion) in partial modification of this Registry's Notification No. HC. VII- 10/2012/4610/A; dated 07-06-2012

16.	Shri Dipu Barman	SDJM(M)	Jorhat	Majuli (vice Shri Utpal Rajkhowa transferred on ad-hoc promotion)
17.	Smti. Tasfia Hussain	SDJM(M)	Bongaigaon	Bijni (vice Smti. Moushumi De transferred on ad-hoc promotion) in partial modification of this Registry's Notification No.HC.VII-10/2012/4611/A, dated 07-06-2012
18.	Smti. Mridu Chanda Bordoloi	SDJM(M)	Nagaon	Kaliabor (vice Shri Romen Boruah transferred on ad-hoc promotion)
19.	Shri Rajneesh Bora	SDJM(M)	Kokrajhar	Gossaigaon (vice Shri Jitu Moni Barman transferred on ad-hoc promotion)
20.	Shri Yusuf Azaz	SDJM(S) No.2	Kamrup	Guwahati (vice Shri Biprajit Roy posted at the same station)

No. HC.VII-10/2012/ 5001 /A. Shri Debashish Saikia, Special Railway Magistrate, Tinsukia is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Kailabor, vice Shri Nityananda Talukdar transferred.

Shri Saikia will hand over charge of his court and office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ 5002 /A. Shri Kalyan Kumar Pathak, Munsiff No. 2, Morigaon is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur, vice Shri Kiran Lal Baishnab posted at the same station.

Shri Pathak will hand over charge of his court and office to the District and Sessions Judge, Morigaon and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ 5003 /A. Smti. Ranjita Agarwalla, Judicial Magistrate, 1<sup>st</sup> Class, Rangia will, henceforth, work as Munsiff, Rangia in addition to her own duties until further order.

No. HC.VII-10/2012/ 5004 /A. In exercise of the powers delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005 read with Section 19 (2) of the said Act the High Court is pleased to invest Smti. Ranjita Agarwalla with the power to try suits cognizable by the Civil Courts up to an inclusive of the value of ₹ 2,00,000/- (two lakhs) only.

No. HC.VII-10/2012/ 5005 /A. Smti. Audri Bhattacharyya, Munsiff No. 2, Kamrup, Guwahati is posted as Munsiff No. 1, Kamrup, Guwahati, vice Shri Yusuf Azaz, posted at the same station.

Smti Bhattacharyya will hand over charge of her court and office to the District and Sessions Judge, Kamrup, Guwahati and join immediately.

No. HC.VII-10/2012/ 5006 /A Shri Bhupen Kumar Nath, Munsiff No. 2, Jorhat is posted as Munsiff No. 1, Jorhat, vice Shri Jaspal Singh posted at the same station.

Shri Nath will hand over charge of his court and office to the District and Sessions Judge, Jorhat and join immediately.

No. HC.VII-10/2012/ 5007 /A. Shri Mishbahul Hassan Ansari, Munsiff No. 2, Golaghat is posted as Munsiff No. 1, Golaghat, vice Smti. Farhana Sultana transferred.

Shri Ansari will hand over charge of his court and office to the District and Sessions Judge, Golaghat and join immediately.

No. HC.VII-10/2012/ 5008 /A. Shri Partha Sarathi Bhattacharjee, Munsiff No. 2, Goalpara is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Udalguri, against the vacant post.

Shri Bhattacharjee will hand over charge of his court and office to the District and Sessions Judge, Goalpara and proceed to join his new place of posting immediately.

No. HC.VII-10/2012/ 5009 /A. In partial modification of this Registry's Notification No. HC.VII-10/2012/4617/A dated 07-06-2012, Shri Nur Ahmed Laskar, Judicial Magistrate, 1<sup>st</sup> Class, Goalpara is transferred and posted as Munsiff No. 1, Tinsukia, vice Smti. Mridu Chanda Bordoloi transferred.

Shri Laskar will hand over charge of his court and office to the Chief Judicial Magistrate, Goalpara and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ 5010 /A. In partial modification of this Registry's Notification No. HC.VII- 10/2012/4618/A, dated 07-06-2012, Shri Kiran Lal Baishnab, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur is transferred and posted as Munsiff No. 1, Sonitpur, Tezpur vice Smti. Gitali Rabha transferred.

Shri Baishnab will hand over charge of his court and office to the Sub-Divisional Judicial Magistrate, Sonitpur, Tezpur and join immediately.

No. HC.VII-10/2012/ 5011 /A. Smti. Shivani Handique, Munsiff No. 3, Kamrup, Guwahati is posted as Munsiff No. 2, Kamrup, Guwahati, vice Smti. Audri Bhattacharyya, posted at the same station.

Smti. Handique will hand over charge of her court and office to the District and Sessions Judge, Kamrup, Guwahati and join immediately.

No. HC.VII-10/2012/ 5012 /A. In partial modification of this Registry's Notification No. HC.VII- 10/2012/4619/A dated 07.06.2012, Shri Ankur Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat is transferred and posted as Munsiff No. 1, Dhubri, vice Shri Anurag Jintoo Bora transferred.

Shri Bhuyan will hand over charge of his court and office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ 5013 /A. Shri Akhtabul Ala, Munsiff No. 2, Cachar, Silchar is posted as Munsiff No. 1, Cachar, Silchar, vice Shri Subhabrata Dutta, posted at the same station.

Shri Ala will hand over charge of his court and office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ 5014 /A. Shri Abdus Sattar, Munsiff No. 2, Hailakandi is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar, vice Smti. Syeda Farida Afzal Zinnat transferred.

Shri Sattar will hand over charge of his court and office to the District and Sessions Judge, Hailakandi and proceed to join his new assignment immediately.

No. HC.VII-10/2012/ 5015 /A. Shri Naguib Ahmed, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Jonai is transferred and posted as Munsiff No. 3, Kamrup, Guwahati, vice Smti Shivani Handique posted at the same station.

Shri Ahmed will hand over charge of his court and office to the District and Sessions Judge, Dhemaji and proceed to join at his new place of posting immediately.

No. HC.VII-10/2012/ 5016 /A. Smti Leena Doley, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, vice Shri Ranju Medhi posted at the same station.

Smti Doley will hand over charge of her court and office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.

No. HC.VII-10/2012/ 5017 /A. Shri Ranjan Brahma, Munsiff No. 2, Lakhimpur, North Lakhimpur is transferred and posted as Munsiff No. 1, Lakhimpur, North Lakhimpur, vice Shri Dipu Barman transferred.

Shri Brahma will hand over charge of his court and office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and join immediately.

No. HC.VII-10/2012/ 5018 /A. Smti. Pronita Morang, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh, vice Shir Kuldip Boro placed under suspension.

Smti Morang will hand over charge of her court and office to the Sub-Divisional Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join at her new place of posting immediately.

No. HC.VII-10/2012/ 5019 /A. Shri Dewan Mubasshir Hussain, Munsiff No. 3, Cachar, Silchar is posted as Munsiff No. 2, Cachar, Silchar, vice Shri Akhtabul Ala posted at the same station.

Shri Hussain will hand over charge of his court and office to the District and Sessions Judge, Cachar, Silchar and join immediately.

No. HC.VII- 10/2012/ 5020 /A. Smti Syeda Farida Afzal Zinnat, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bongaigaon vice Shri A.M.Md. Mahiuddin transferred.

Smti Zinnat will hand over charge of her court and office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join her new assignment immediately.

No. HC.VII-10/2012/ 5021 /A. Smti Kingkini Bora, Munsiff No. 2, Dhemaji is posted as Munsiff No. 1, Dhemaji, vice Shri Mahmud Hussain Barbhuiya transferred.

Smti Bora will hand over charge of his court and office to the District and Sessions Judge, Dhemaji and join immediately.

No. HC.VII-10/2012/ 5022 /A. Shri Rajesh Bodo, Munsiff No. 4, Cachar, Silchar is posted as Munsiff No. 3, Cachar, Silchar, vice Shri Dewan Mubasshir Hussain posted at the same station.

Shri Bodo will hand over charge of his court and office to the District and Sessions Judge, Cachar, Silchar and join immediately.

No. HC.VII-10/2012/ 5023 /A. The following Sub-Divisional Judicial Magistrates (M) will also henceforth work as Munsiff at their respective stations until further order:-

- (a) Sub-Divisional Judicial Magistrate (M), Jonai
- (b) Sub-Divisional Judicial Magistrate (M), Abhayapuri
- (c) Sub-Divisional Judicial Magistrate (M), Bijni

By Order,  
Sd/- M.K. Bhattacharjee  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-10/2012/ 5024 – 5118 /A. Dated 14-06-2012

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action. He is requested to take necessary steps (i) to invest with the power of Civil Judge to the following officers
  - (a) Shri Surajit Kumar Dhar
  - (b) Shri Jogeswar Bora
  - (c) Shri Nogen Senabaya Deori
  - (d) Shri Paban Chandra Kalita
  - (e) Smti. Roushan Ara Rahman
  - (f) Shri Naimuddin Ahmed
  - (g) Shri Jitu Moni Barman
  - (h) Shri Romen Baruah(ii) to take necessary steps for release of Smti. Barnali Mahanta, from the post of Deputy Secretary to the Govt. of Assam, Judicial Department immediately so that she may join at her new place of posting.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, \_\_\_\_\_
16. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
17. Smti. Parinita Barman Sangma, Civil Judge & Assistant Sessions Judge, No. 1, Cachar, Silchar.
18. Smti. Indira Barman, Civil Judge & Assistant Sessions Judge, No. 2, Kamrup, Guwahati
19. Shri Surajit Kumar Dhar, Chief Judicial Magistrate, Sonitpur, Tezpur
20. Shri Satya Nath Sarma, Civil Judge and Assistant Sessions Judge, No. 3, Kamrup, Guwahati



21. Shri Sunil Kumar Poddar, Civil Judge and Assistant Sessions Judge, Barpeta
22. Shri Jogeswar Bora, Sub-Divisional Judicial Magistrate (M), Rangia. He will hand over charge of his court and office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately.
23. Shri Sanjoy Hazarika, Sub-Divisional Judicial Magistrate (M), Chapakhowa. He will hand over charge of his court and office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.
24. Shri Nogen Senabaya Deori, Sub-Divisional Judicial Magistrate (M), Bilasipara. He will hand over charge of his court and office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.
25. Shri Paban Chandra Kalita, Sub-Divisional Judicial Magistrate (M), Hojai. He will hand over charge of his court and office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.
26. Smti Roushan Ara Rahman, Sub-Divisional Judicial Magistrate (M), Bajali. She will hand over charge of her court and office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.
27. Shri Manash Barua, Sub-Divisional Judicial Magistrate (M), Sarupathar. He will hand over charge of his court and office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.
28. Shri Utpal Rajkhowa, Sub-Divisional Judicial Magistrate (M), Majuli. He will hand over charge of his court and office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.
29. Smti Mallika Dutta, Sub-Divisional Judicial Magistrate (S), Jorhat. She will hand over charge of her court and office to the Chief Judicial Magistrate, Jorhat and proceed to join her new assignment immediately.
30. Smti Nirmali Talukdar, Sub-Divisional Judicial Magistrate (S), Nalbari. She will hand over charge of her court and office to the Chief Judicial Magistrate, Nalbari and proceed to join her new assignment immediately.
31. Shri Syed Imdadur Rahman, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali. He will hand over charge of his court and office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.
32. Shri Dipankar Bora, Sub-Divisional Judicial Magistrate (M), Dhakuakhana. He will hand over charge of his court and office to the Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.
33. Smti. Moushumi De, Sub-Divisional Judicial Magistrate (M), Bijni. She will hand over charge of her court and office to the Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.
34. Shri Naimuddin Ahmed, Sub-Divisional Judicial Magistrate (S), Udalguri. He will hand over charge of his court and office to the Chief Judicial Magistrate, Udalguri and proceed to join his new assignment immediately.
35. Smti. Jitu Moni Barman, Sub-Divisional Judicial Magistrate (M), Gossaigaon. He will hand over charge of his court and office to the Sub-Divisional Judicial Magistrate (S), Kokrajhar and proceed to join his new assignment immediately.
36. Smti. Bobita Kshetry, Sub-Divisional Judicial Magistrate (S), Bongaigaon. She will hand over charge of her court and office to the Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.
37. Smti. Rini Bharali, Sub-Divisional Judicial Magistrate (S), Barpeta. She will hand over charge of her court and office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.
38. Smti. Barnali Mahanta, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur. She will join her new assignment immediately after her release by the Govt. of Assam.
39. Shri Romen Baruah, Sub-Divisional Judicial Magistrate (M), Kaliabor. He will hand over charge of his court and office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.
40. Shri Lohit Kumar Saikia, Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup, Guwahati. He will hand over charge of his court and office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately.
41. Shri Nayan Shankar Baruah, Sub-Divisional Judicial Magistrate (S), Nagaon. He will hand over charge of his court and office to the Chief Judicial Magistrate, Nagaon and proceed to join his new assignment immediately.
42. Smti. Sangeeta Gogoi Bora, Sub-Divisional Judicial Magistrate (S), Dhubri. She will hand over charge of her court and office to the Chief Judicial Magistrate, Dhubri and proceed to join her new assignment immediately.
43. Smti. Dharitry Barman, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi. She will hand over charge of her court and office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join her new assignment immediately.
44. Shri Sujit Kumar Ghosh, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar. He will hand over charge of his court and office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.
45. Shri Bablu Sutradhar, Sub-Divisional Judicial Magistrate (S), Tinsukia. He will hand over charge of his court and office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

46. Shri Jayanta Kumar Das, Sub-Divisional Judicial Magistrate (S), Karimganj. He will hand over charge of his court and office to the Chief Judicial Magistrate, Karimganj and proceed to join his new assignment immediately.
47. Smti. Kanchan Newar, Sub-Divisional Judicial Magistrate (S), Golaghat. She will hand over charge of her court and office to the Chief Judicial Magistrate, Golaghat and proceed to join her new assignment immediately.
48. Shri Biprajit Roy, Sub-Divisional Judicial Magistrate (S), No. 2, Kamrup, Guwahati
49. Shri Ratnadip Bhattacharjee, Judicial Magistrate, 1<sup>st</sup> Class, Karimganj. He will hand over charge of his court and office to the Chief Judicial Magistrate, Karimganj and join immediately.
50. Shri Jaspal Singh, Munsiff No. 1, Jorhat. He will hand over charge of his court and office to the District and Sessions Judge, Jorhat and join his new assignment immediately.
51. Shri Munmun B. Sarma, Munsiff No. 1, Darrang, Mangaldoi, She will hand over charge of her court and office to the District and Sessions Judge, Darrang, Mangaldoi and join her new assignment immediately.
52. Shri Ranju Medhi, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat. He will hand over charge of his court and office to the Chief Judicial Magistrate, Golaghat and join his new assignment immediately.
53. Shri Subhabrata Dutta, Munsiff No. 1, Cachar, Silchar. He will hand over charge of his court and office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.
54. Smti. Sabeena Majumdar, Judicial Magistrate, 1<sup>st</sup> Class, Sivasagar. She will hand over charge of her court and office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.
55. Shri Mahmud Hussain Barbhuiya, Munsiff No. 1, Dhemaji. He will hand over charge of his court and office to the District and Sessions Judge, Dhemaji and proceed to join his new assignment immediately.
56. Smti. Farhana Sultana, Munsiff No. 1, Golaghat. She will hand over charge of her court and office to the District and Sessions Judge, Golaghat and proceed to join her new assignment immediately.
57. Shri Nityananda Talukdar, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Kaliabor. He will hand over charge of his court and office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.
58. Shri Anil Kumar Basfor, Judicial Magistrate, 1<sup>st</sup> Class, Udalguri. He will hand over charge of his court and office to the Chief Judicial Magistrate, Udalguri and proceed to join his new assignment immediately.
59. Smti. Rashmita Das, Munsiff No. 1, Sivasagar. She will hand over charge of her court and office to the District and Sessions Judge, Sivasagar and proceed to join her new assignment immediately.
60. Shri Joydev Koch, Munsiff, Rangia. He will hand over charge of his court and office to the District and Sessions Judge, Kamrup, Guwahati and proceed to join his new assignment immediately.
61. Smti. Gitali Rabha, Munsiff No. 1, Sonitpur, Tezpur. She will hand over charge of her court and office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.
62. Smti. Manju Bordoloi, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Abhayapuri. He will hand over charge of his court and office to the District and Sessions Judge, Bongaigaon and join her new assignment immediately.
63. Shri Mridul Kumar Saikia, Judicial Magistrate, 1<sup>st</sup> Class, Hojai. He will hand over charge of his court and office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.
64. Shri Dipu Barman, Munsiff No. 1, Lakhimpur, North Lakhimpur. He will hand over charge of his court and office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.
65. Smti. Tasfia Hussain, Munsiff No. 1, Nalbari. She will hand over charge of her court and office to the District and Sessions Judge, Nalbari and proceed to join her new assignment immediately.
66. Smti. Mridu Chanda Bordoloi, Munsiff No. 1, Tinsukia. She will hand over charge of her court and office to the District and Sessions Judge, Tinsukia and proceed to join her new assignment immediately.
67. Shri Rajneesh Bora, Special Railway Magistrate, 1<sup>st</sup> Class, Kamrup, Guwahati. He will hand over charge of his court and office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join his new assignment immediately.
68. Shri Yusuf Azaz, Munsiff No. 1, Kamrup, Guwahati. He will hand over charge of his court and office to the District and Sessions Judge, Kamrup, Guwahati and join his new assignment immediately.
69. Shri Debashish Saikia, Special Railway Magistrate, 1<sup>st</sup> Class, Tinsukia.
70. Shri Kalyan Kumar Pathak, Munsiff No. 2, Morigaon
71. Smti. Ranjeeta Agarwalla, Judicial Magistrate, 1<sup>st</sup> Class, Rangia
72. Smti. Audri Bhattacharyya, Munsiff No. 2, Kamrup, Guwahati
73. Shri Bhupen Kumar Nath, Munsiff No. 2, Jorhat
74. Shri Mishbahul Hassan Ansari, Munsiff No. 2, Golaghat
75. Shri Partha Sarathi Bhattacharjee, Munsiff No. 2, Goalpara
76. Shri Nur Ahmed Laskar, Judicial Magistrate, 1<sup>st</sup> Class, Goalpara
77. Shri Kiran Lal Baishnab, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur

78. Smti. Shivani Handique, Munsiff No. 3, Kamrup, Guwahati
79. Shri Ankur Bhuyan, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat
80. Shri Akhtabul Ala, Munsiff No. 2, Cachar, Silchar
81. Shri Abdus Sattar, Munsiff No. 2, Hailakandi
82. Shri Naguib Ahmed, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Jonai
83. Smti Leena Doley, Judicial Magistrate, 1<sup>st</sup> Class, Jorhat
84. Shri Ranjan Brahma, Munsiff No. 2, Lakhimpur, North Lakhimpur
85. Smti. Pronita Morang, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur
86. Shri Dewan Mubasshir Hussain, Munsiff No. 3, Cachar, Silchar
87. Smti Syeda Farida Afzal Zinnat, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar
88. Smti Kingkini Bora, Munsiff No. 2, Dhemaji
89. Shri Rajesh Bodo, Munsiff No. 4, Cachar, Silchar
90. The Private Secretary to Hon'ble Mr . Justice \_\_\_\_\_, Gauhati High Court, Guwahati
91. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
92. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
93. The Secretary, NEJOTI, Guwahati
94. The Judicial Magistrate, Hajo/ Tihu
95. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
96. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*W. Bhatia 14/6/12*

**REGISTRAR (VIGILANCE)**

*14/6/2012*